

MINUTES OF EFC NO. 12/AM12 DATED 15.03.2012

Meeting No. 12/AM12 of EXIM Facilitation Committee (EFC) was held on 15.3.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri Babu Lal, Director | DIPP |
| 3. | Shri S.S. Tak, Jt. IA | Ministry of Steel |
| 4. | Shri K.K. Sinha, IA | DIPP |
| 5. | Shri V.K. Tyagi, Dy. IDA | D/o Pharmaceuticals |
| 6. | Dr. S.K. Dutta, Asstt. Comm. | DAHD&F |
| 7. | Ms. Shubhra, Jt. DGFT | DGFT |
| 8. | Sh. B.K. Sachdeva, Dy. DGFT | DGFT |
| 9. | Sh. D.C. Katoch, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

It was brought to the notice of the Committee that in the last EFC meeting held on 16.2.2012, the cases relating to import of Refrigerant Gases and Air conditioners containing R-22 Gas were approved with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase. Some of the firms have represented that they are the new units having Nil turnover and requested to allow import of these items in limited quantity. The Committee after due deliberations decided that the new unit (1st timers) may be granted permission to import 5000 Nos. of Air conditioners containing Refrigerant Gas, subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.

Import Cases (Total 168 Cases)

3. 1 Following **51 (Forty)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
ART-I (AHD&F)						
	1	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-200 Nos	96.75	Approved import of 74 Beagle Dogs (M/F) as per D/o AHD&F O.M. No.102-22/201-Trade dated 13.3.2012 subject to conditions mentioned therein.
	3	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/163/AM-12/S-53/IC	13.7.2011	Male & Female Beagles Dogs (4-7 months old)-60 Nos.	27.43	Approved 60 Beagle Dogs as per D/o AHD&F O.M. No.102-27/2011-Trade dated 13.3.2012 subject to conditions mentioned therein.
	4	Sipra Labs Ltd, Hyderabad 01/53/8/280/AM12/S-79/IC	12.09.2011	Beagle Dogs-----12 Nos	5.57	Approved 12 Beagle Dogs as per D/o AHD&F O.M. No.102-142/2011-Trade dated 13.3.2012 subject to conditions mentioned therein.
	11	Sun pharma Advanced Research Co. Ltd Baroda	27.9.2011	Beagle Dogs--60 Nos	41.61	Approved 60 Beagle Dogs as per D/o AHD&F O M No 102-27/201-Trade dated

		01/53/8/314/AM-12/S-83/IC				13.3.2012 subject to conditions mentioned therein.
19		Intox P Ltd., Pune 01/53/8/498/AM12/I-28/IC	3.1.2012	Rats, Mice, Guinea Pig, Rabbit and Hamster	125.2	Approved 2010 Nos. Mice / Rats / Guinea Pig / Rabbit and Hamster as per D/o AHD&F O.M. No.102-3/2012-Trade dated 19.3.2012.
20		Sphaera Pharma Pvt. Ltd., Haryana 01/53/8/529/AM-12/S- 140/IC	19.01.2012	964 of Lab Animals (mice)	43	Approved 900 Nos. Rats / Mice , as per D/o AHD&F O.M. No.102-42/2011-Trade dated 19.3.2012.
25		Advanced Centre for Treatment, Research & Education in Cancer (ACTREC), Tata Memorial Centre, Mumbai 01/53/8/561/AM12/A-68/IC	7.2.2012	4 Nos. Live Mice	0.87	Approved 4 Live Mice , as per D/o AHD&F O.M. No.102-62/2011-Trade dated 15.3.2012 subject to conditions mentioned therein.
28		Advanced Centre for Treatment, Research & Education in Cancer (ACTREC), Tata Memorial Centre, Mumbai 01/53/8/608/AM12/A-77/IC	25.2.2012	Live Mice - 100 Nos.	7.15	Approved 100 Live Mice , as per D/o AHD&F O.M. No.102-62/2011-Trade dated 15.3.2012 subject to conditions mentioned therein. .
29		Jai Research Foundation, Mumbai 01/53/8/612/AM11/J- 21/IC	28.2.2012	Male and Female Mice -3000 Nos.	98.46	Approved 3000 Nos. Mice as per D/o AHD&F O.M. No.102-43/2012-Trade dated 16.3.2012.
30		Jai Research Foundation, Mumbai 01/53/8/613/AM11/J- 22/IC	28.2.2012	Male and Female Mice -2000 Nos.	96.42	Approved 2000 Nos. Mice , as per D/o AHD&F O.M. No.102-43/2012-Trade dated 16.3.2012.
31		Astra Zeneca India P Ltd., Bangalore 01/53/162/1227/AM12/A-67/IC	2.2.2012	Mice and Wistar – 8400 / year	94.32	Approved 8400 / Year of Mice / Rate , as per D/o AHD&F O.M. No.102-40/2012-Trade dated 16.3.2012.
32		Hargobind Milk Tech P Ltd., Punjab 01/53/8/505/AM11/H- 27/IC	9.2.2012	1000 Nos. Frozen Semen Doses of Holstein	Propotionate	Amendment in Import allowed from Bull Number (a) ISR 7151 (b) ISR 7225 and (c) ISR 7268, as per D/o AHD&F OM dated 9.2.2012.
33		Jindal Polo & Equestrian Foundation, Delhi 01/53/8/177/AM12/J- 6/IC	7.12.2011	Import of 24 Horses	Propotionate	Quantity enhanced from 8 Horses to 24 Horses as per D/o AHD&F OM dated 8.2.2012..
34		Tata Steel Zoological Society, Jamshedpur 02/53/8/549/AM12/T-28/IC	31.1.2012	5 Nos. Male & Female Lion	NIL	Approved on the recommendations of MOEF O.M. No.3-7/2010/WL-I (Pt) dated 29.2.2012 and D/o AHD&F O.M. No.102-35/2011-Trade dated 14.3.2012. To be put up on file for DG's approval.
36		Major (Retd) Jitender Jit Singh Ahluwalia, Delhi 01/53/8/75/AM12/J- 7/IC	19.5.2011	3 Nos. of Horses	4.95	Approved as per D/o AHD&F O.M. No.102-113/2007-Trade dated 13.3.2012.
ART-III (DEFENCE)						
6.	2	Tata Motors Ltd., Mumbai 01/53/8/539/AM12/T-27/IC	24.1.2012	Armoured Cabin of Field Artillery Tractor - One Set	102.35	Approved as per D/o Defence Production O.M. No.18(3)/2011/D(S.III) dated 5.2.2012./
ART-IV (DGCA)						
7.	4	Varva Aviation, Mumbai 01/53/8/628/AM12/V-21/IC	7.3.2012	One Agusta AW109 SP Helicopter	3465	Approved as per DGCA letter No.5-2100/11-AI(2) dated 23.2.2012 for Private Use.
8.	5	Arki Aviation, Pune	7.3.2012	One Agusta	1815	Approved as per DGCA letter No.5-2091/11-

		01/53/8/627/AM12/A-80/IC		AW119 MK II Helicopter		AI(2) dated 23.2.2012 for Private Use.
ART-VII (ICMR)			-	-	-	-
	1	Invitrogen Bio Services India P Ltd., Bangalore 01/5/8/106/AM12/I-5/IC	30.05.2011	Biological material i.e. Hepatocytes, Microsomes S9 and Cytosol	7528.5	Approved as per ICMR letter dated 16.1.2012
ART-IX [MOEF(O)]			-	-	-	-
	1	Haier Appliances (India) P Ltd., Delhi 01/53/8/603/AM12/H-39/IC	27.2.2012	4960 Sets Air conditioners containing R-22 Gas	508.47	Approved as per MOEF O.M. No.11/1/2012-OC dated 6.3.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase. Approved as per MOEF O.M. If the applicant is a first timer, their quantity may be limited to 5000 Nos. of Air conditioners.
	2	Haier Appliances (India) P Ltd., Delhi 01/53/8/602/AM12/H-38/IC	27.2.2012	6135 Sets Air conditioners containing R-22 Gas	643.85	Approved as per MOEF O.M. No.11/1/2012-OC dated 6.3.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase. If the applicant is a first timer, their quantity may be limited to 5000 Nos. of Air conditioners.
	3	Haier Appliances (India) P Ltd., Delhi 01/53/8/604/AM12/H-37/IC	27.2.2012	2535 Sets Air conditioners containing R-22 Gas	340.75	Approved as per MOEF O.M. No.11/1/2012-OC dated 6.3.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase. If the applicant is a first timer, their quantity may be limited to 5000 Nos. of Air conditioners.
	4	Nova ACR Service (I) P Ltd., Mumbai 01/53/8/595/AM12/N-31/IC	22.2.2012	25,000 Nos. Room Air conditioners with HCFC -22 Gas	5100	Approved as per MOEF O.M. No.11/1/2012-OC dated 6.3.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase. Approved as per MOEF O.M. If the applicant is a first timer, their quantity may be limited to 5000 Nos. of Air conditioners.
	5	International Seaport Dedging Ltd., Chennai 01/53/8/591/AM12/I-32/IC	17.2.2012	One Fridge Gram Compact K410 FH with	1.21	Approved as per MOEF O.M. No.11/2/2012-OC dated 29.2.2012.

				HFC R 134 A and One Freezer with HFC R-134 A		
	6	Ambitious Marketing, Delhi 01/53/8/567/AM12/A-69/IC	8.2.2012	4000 Units Air Conditioners containing R-22 Gas	498.13	Approved as per MOEF O.M. No.11/1/2012-OC dated 15.2.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase.
	7	A to Z Electronics, Chennai 01/53/8/598/AM12/A-75/IC	23.2.2012	7225 Nos. Air conditioners containing R-22 Gas	1124.35	Approved as per MOEF O.M. No.11/1/2012-OC dated 6.3.2012 with the condition that the quantity and value of the licence to be issued, may be limited to the total turnover for the FY 2010-11 with 25% increase. Approved as per MOEF O.M. If the applicant is a first timer, their quantity may be limited to 5000 Nos. of Air conditioners.
	9	Reliance Digital Retail Ltd., Mumbai 01/53/8/448/AM12/R-32/IC	18.2.2012	75,000 Nos. Air conditioners instead of 29,500	9860.85	Qty enhanced from 29,500 Nos. to 75,000 Nos. as per MOEF OM dated 6.3.2012.
ART-X (MOEF(WL))						
	8	Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/305/AM11/C-36/IC	7.10.2010	12 Nos. Hunted Animal Trophies	0.21	Approved as per MOEF recommendations [O.M. No.3-1/2004/WL-I(pt) dated 10.2.2012] for import of 04 Nos. Hunting Trophies. Import of rest of the. Hunting Trophies were not allowed as (i) Look alike species to Schedule IV of Wild Life (Protection) Act, 1972 (Family – Phasianidae, and Clumbidae).
	10	Sh. G. Ranadhir Ram Reddy, Hyd 01/53/8/306/AM11/G-23/IC	7.10.2010	24 Hunted Animal Trophies as detailed in the application	0.99	Approved as per MOEF O.M No.3-1/2004/WL-I(pt) dated 10.2.2012 for import of 08 Nos. Hunting Trophies. Import of rest of Hunting Trophies were not allowed as (i) species is listed in Appendix-I of CITES, (ii) Listed in App.II of CITES, therefore, Export permit issued by CITES Management Authority of exporting country is mandatory, (iii) Look alike Species to Hippotragus niger variani listed in Appendix-I of CITES, (iv) Look alike species listed in Schedule IV of Wild Life (Protection) act 1972.
i0.	12	G Amarender Reddy & others 01/53/8/250/AM11/G-15/IC	26.8.2010	16 Hunted Animal Trophies as detailed in the	0.7	Approved as per MOEF OM No.3-1/2004/WL-I(pt) dated 10.2.2012 has given no objection for import of 07 Nos. Hunting Trophies. Import of rest 09 Nos. Hunting Trophies were not allowed as (i) species is listed in Appendix-

				application		II of CITES, therefore, Export permit issued by CITES Management Authority of the exporting country is mandatory, (ii) Listed in Schedule-I of Wild Life (Protection) Act, 1972 and therefore, prohibited, (iii) Look alike Species to Hippotragus niger variari listed in Appendix-I of CITES, (iv) Look alike species listed in Schedule IV of Wild Life (Protection) act 1972.
ART-XI (PESO)						
i1.	5	Schlumberger Asia Service Ltd., Mumbai 01/53/8/546/AM12/S-143/IC	2.1.2012	5040 Nos. Explosives (Charge, Powejet Omega 4505 HMX)	67.45	Approved as per PESO letter No.E-25(38)/60/2009-IV dated 22.2.2012.
ART-XII(PHARMA)						
	1	Emcure Pharmaceuticals Ltd., Pune 01/53/8/618/AM12/E-29/IC	1.3.2012	Lorazepam - 300 Gms Diazepam - 250 Gms Midazolam - 600 Gms	374	Approved as per D/o Pharma O.M. No.36012/3/2012-PI.Norms dated 19.3.2012.
i3.	2	Emcure Pharmaceuticals Ltd., Pune 01/53/8/610/AM12/E-28/IC	28.2.2012	44,180.28 Kgs Theophylline Anhydrous	552.05	Approved as per D/o Pharma O.M. No.36012/9/2009-PI.II dated 14.3.2012.
	4	T.C. Health Care Pvt. Ltd., UP 01/5 3/8/569/AM12/T -31/IC	8.2.2012	10,000 Kgs Aminophylline Hydrous IPP / USP / Ph. Eur	116.61	Approved as per D/o Pharma O.M. No.36012/4/2009-PI-II/P.I-Norms dated 19.3.2012.
ART-XVI(MHA)						
	7	Gulf Oil Corporation Ltd., Hyderabad 01/53/8/71/AM-12/G-9/IC	12.5.2011	Cartridges Power Devices- 14000 Nos	121.06139	Approved, as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012 subject to conditions imposed by MHA.
	9	Sukhdev Explosives P Ltd., Surat 01/53/8/223/AM12/S-66/IC	10.8.2011	Cartridges, Powder Devices, Explosives as detailed in the agenda	1.9	Approved, as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012.
	12	Eastern Shipchanders P Ltd., Mumbai 01/53/8/463/AM12/E-24/IC	14.12.2011	(i) Parachut Rocket - 6,000 Nos. (ii) Hand Flares - 9000 Nos. (iii) Orange	128.44	Approved, as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012.

				(iii) Orange Smoke - 3000 Nos., (iv) Mob Smoke / Light with bracker - 80 and (v) L.T.A. Set - 50 Sets		
	14	Balkrishana Industries Ltd., Thane 01/53/8/530/AM-12/B-25/IC	18.1.2012	18 Nos. Radio Transmitter Digital Quality	184693.42	Approved, as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012 subject to condition.
	15	HBL Power System Ltd., Hyd 01/53/8/537/AM12/H-34/IC	24.1.2012	359 Nos. Night Vision Goggles, NVS Hmount, TI Engine Assembly, HHTI Accessories as detailed in the application	502.35	Approved 68 Nos. Night Vision Binoculars, 39 Nos. Night Vision Goggles and 27 Nos. HHTI for supply to Indian Coast Guard, as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012.
	19	Orange GPS Solutions P Ltd., Gurgaon 01/53/8/620/AM12/O-8/IC	1.3.2012	5000 Pcs Vehicle Location Unit / Tracking Device as detailed in the agenda	252.48	Approved subject to condition that record for standard conditions No. (i) to (iii) shall be maintained by firm and condition No. (iv) by local police authority. The case is to be placed before PRC along with all cases approved earlier for ratification.
	20	Alpha Design Technologies P Ltd., Karnataka 01/53/8/617/AM12/A-78/IC	1.3.2012	10 Nos. Semo Knocked Kits of Cornershot CSM for Glock 17/19 Model Kit with accessories	28.31	Approved as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012.
	21	Tak Technologies, New Delhi 01/53/8/578/AM12/T-32/IC	10.2.2012	Night Vision Monoculars, Night Vision Goggles, Afocal Magnifier 5X and Afocal Magnifier 3 X (One Each)	4.51	Approved as per MHA O.M. No.IV-24011/5/2012-Prov.I dated 21.3.2012, subject to condition imposed by MHA.

	23	DG, Central Research Police Force, 01/53/162/1311/AM12/C-48/IC	27.2.2012	Arms and Ammunitions as detailed in the application	US\$ 7813.01	Approved as per MHA U.O. No.IV- 13012/34/2011-Prov.II Dated 29.2.2012.
	26	Paradip Port Trust, Orissa 01/53/8/587/AM12/P-41/IC	14.2.2012	One NSC BB 25/12 XU Radar and One NSC BB 30 / 12 SU Radar	62.34	Approved subject to condition imposed as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012
	27	National Security Guard, New Delhi 0/51/162/1336/AM12/N-34/IC	8.3.2012	12 Nos. Real Time X Ray Viewing System (Model foxraylle)	139.23	Approved as per MHA certificate dated 13.2.2012 giving custom duty exemption certificate for importing the equipment.
	28	DG of Police, Hyderabad 01/53/162/1347/AM11/A-81/IC	12.3.2012	250 Nos. Magazine Loaders	free of cost	MHA vide letter No.IV-12011/1/2011-Prov.II dated 29.2.2012 has given no objection.
	29	Govt. of Chhattisgarh, Directorate of Aviation, Raipur 01/53/8/642/AM12/C-50/IC	9.3.2012	One GPS Receiver	7.13	Approved for actual use.
	31	Srijan Systems P Ltd., Delhi 01/53/8/625/AM12/S-153/IC	5.3.2012	28,500 Bird Bomb, 31,750 Bird whistler and 70,000 RWS Blank	17.25	Approved 28,500 Bird Bombs, 31750 Bird Whistler and 60,000 Blank Cap, as per MHA O.M. No.IV24011/5/2012-Prov.I dated 21.3.2012

**ART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC
TYRES)**

	1	Orient Craft Limited, 01/53/162/11/78/AM12	13.12.2011	Four Tyres with Rim for Porsche Make		Approved as per the recommendations of DIPP O.M. No.10(6)/2012-LR dated 14.3.2012. The case may be placed before PRC for relaxation of section 3(f) of Quality Control Order 2009.
10.	8	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/622/AM12/M-66/IC	1.3.2012	20 Tyres Two Sets (2 LUP) each set consisting of 10 Reference Tyres (Non ISI) size 295/80 R 22.5 XZE2+	20.75	Approved for actual use in their factory at Chennai. The may be placed before PRC for relaxation of said 3(f) of Quality Control Order, 2009.

PART-XVIII (MISC)

	4	Highland Excursion India P. Ltd., Srinagar 01/53/8/600/AM12/H-36/IC	22.2.2012	One AB-5 Tethered Helium Ballon as detailed in the application	47.5	Approved subject to confirmation from Govt. of Jammu & Kashmir
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3.2 Following 98 applications for import were deferred.

I. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
ART-I (AHD&F)						
	2	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)---132 Nos	56.89	Deferred for want of comments of D/o AHD&F.
	5	Lupin Ltd, Mumbai 01/53/8/485/AM12/L-14/IC	28.12.2011	Beagle Dog (M/F)	24.87	Deferred for want of comments of D/o AHD&F.
	6	Lupin Ltd, Mumbai 01/53/8/484/AM12/L-13/IC	27.12.2011	30 Nos. Beagle Dog	18.69	Deferred for want of comments of D/o AHD&F.
	7	Lupin Ltd., Mumbai 01/53/8/510/AM12/L-15/IC	9.1.2012	56 Nos. Beagle Dog (M/F)	35.19	Deferred for want of comments of D/o AHD&F.
	8	Lupin Ltd., Mumbai 01/53/8/511/AM12/L-16/IC	9.1.2012	6 Nos. Beagle Dog (M/F)	3.91	Deferred for want of comments of D/o AHD&F.
	9	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine----70 Units/Nos.	65.52	Deferred for want of comments of D/o AHD&F and information from the firm.
	10	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A-43/IC	25.10.2011	Beagle Dogs(Male & Female)---276 Nos.	187.53	Deferred for want of comments of D/o AHD&F.
	12	Indian Immunological Ltd, Hyderabad 01/53/8/384/AM12/I-23/IC	8.11.2011	Frozen Bovine Semen--52,900 Untis	32.79	Deferred for want of comments of D/o AHD&F and information from the firm.
	13	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)---4050 Kgs.	100	Deferred for want of comments of D/o AHD&F.
	14	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish-- -780 Nos.	0.49	Deferred for want of comments of D/o AHD&F.

						D/o AHD&F and information from the firm.
	15	Aqua Arena Enterprises, Mumbai 01/53/8/441/AM12/A-53/IC	5.12.2011	Ornamental Fish-- -4,66,500 Nos.	100.3	Deferred for want of comments of D/o AHD&F and information from the firm.
	16	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	Deferred for want of comments of D/o AHD&F and information from the firm.
	17	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of comments of D/o AHD&F and information from the firm.
	18	Asha Krishnakumar, Tirupur 01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Deferred for want of comments of D/o AHD&F and information from the firm.
	21	Provet Genetics Pvt. Ltd., Mharshtra, 01/53/8/550/AM-12/P-39/IC	31.01.2012	3000 Holstein Friesian Cows	4252.5	Deferred for want of comments of D/o AHD&F and information from the firm.
	22	Marvel Poultry, Hyderabad 01/53/8/547/AM12/M-59/IC	31.01.2012	Grand parent stock (Poultry Layers) Gallus Domesticus- -500 Nos	1.25	Deferred for want of comments of D/o AHD&F.
	23	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments of D/o AHD&F.
	24	Bhagyalaxmi Dairy Farms P Ltd., Pune 01/53/8/540/AM12/B-26/IC	25.1.2012	3301 Nos. Cow Semen	8.69	Deferred for want of comments of D/o AHD&F.
	26	M.A. Gaffar, Hyd 01/53/8/527/AM12/M-58/IC	11.1.2012	4 Nos. Baby Pony Horse	0.8	Deferred for want of comments of D/o AHD&F and

					information from the firm.
	27	Karnataka Co-operative Milk Federation, Bangalore 01/53/8/599/AM12/K-25/IC	23.2.2012	Bovine Frozen Semen - (i) Holstein Friesian - 10,000 (ii) Jersey - 10,000	20.46 Deferred for want of comments of D/o AHD&F.
	35	Travancore Aquapets, Kochi 01/53/8/583/AM12/T-33/IC	13.2.2012	Ornamental Fish	not given Deferred for want of comments of D/o AHD&F.
ART-II (C&PC)			—	—	—
	1	Sheela Foam Pvt Ltd, Delhi 01/53/8/401/AM12/S-102/IC	14.11.2011	Polyurethane Trimming Foam (Scrap)-----12,00,000 Kgs.	414.41 Deferred for want of comments of C&PC and MOEF.
	2	Varsha Industries, Bangalore 01/53//426/AM11/V-33/IC	3.12.2011	2000 MTs Other Plastic Polypropylene	360 Deferred for want of comments of C&PC and MOEF.
	3	Silicone International Products, Raigad 01/53/8/538/AM-12/S-14/IC	24.01.2012	3000 MT Nonhazardous polysiloxane waste	4.14 crore Deferred for want of comments of C&PC.
ART-III (DEFENCE)			—	—	—
	1	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/192/AM-12/D-15/IC	27.07.2011	Intregation Parts/Components as per list attached	96.62 Deferred for want of comments from Defence Production (Min. of Defence)
ART-IV (DGCA)			—	—	—
	1	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65 Deferred for want of comments DGCA.
	2	Sri Krishna Educational Trust, Vilupuram 01/53/8/440/AM12/S-114/IC	5.12.2011	Aircraft Cessna 150 B N 7320X, Sl. No.1550-59420) in grounded state.	16.01 Deferred for want of comments from HRD.
	3	Wings Aviation P Ltd., Secunderabad 01/53/8/572/W-12/IC	10.2.2012	One unserviceable Lear Jet Inc 24B Serial No. 226 Aircraft for AME Training purpose	41 Deferred for want of comments from DGCA.
ART-VI (DIPP)			—	—	—
	1	Simran Rubber Industries, Saharanpur 01/53/8/397/AM12/S-99/IC	11.11.2011	Scrap Rubber/ Unstandard Grade of Natural Rubber-----200 MTs	100.1 Deferred for want of comments from MOEF.
	2	S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/399/AM12/S-101/IC	15.11.2011	Used Rubber Tyres (Cut/Shreds)----6000 MTs	150.15 Deferred for want of comments from MOEF.

						from MOEF and DIPP and information from the firm.
	3	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder---500 MTs	8.35	Deferred for want of comments from MOEF and DIPP and information from the firm.
i2.	4	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.2012	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
ART-VII (ICMR)						
i3.	2	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived----- -100 X 20bot	3.65	Deferred for want of comments from ICMR.
ART-VIII (MOEF)						
	5	Sunland recycling Industries, Mumbai 01/53/8/442/AM12/S-112/IC	5.12.2011	Aluminium scrap grade as per ISRI "TALLY"--1000 MTs	892.8	Deferred for want of comments from MOEF
	7	Core Centric Engineering Solutions India Pvt. Ltd., Pune 01/53/8/621/MA12/C-49/IC	1.3.2012	3180 Nos. Rejected / Damaged Integrated Circuit Boards	0.64	Deferred for want of comments from MOEF and DIT.
	8	TMEIC Industrial Systems India P Ltd., Hyderabad 01/53/8/599/AM12/T-29/IC	7.2.2012	Two Nos. Printed Circuit BD remanufactured	5.15	Deferred for want of comments from MOEF and DIT and information from the firm.
ART-IX [MOEF(O)]						
	8	Shambu Associates, New Delhi 01/53/8/601/AM12/S-150/IC	23.2.2012	(i) 54.40 MTs R-134A, (ii) 8.72 MTs R404-A, (iii) 9.04 MTs R-407A and (iv) 9.04 Mts R-410 A	1.67	Deferred for want of comments from MOEF(O).
	10	Lovely Collection, Tamilnadu 01/53/8/657/AM12/L-18/IC	12.3.2012	7110 Nos. Air conditioners containing R-22 Gas	1088.82	Deferred for want of comments from MOEF(O).
	11	Delite Refrigeration Co, Mum 01/53/8/656/AM12/D-36/IC	12.3.2012	20000 Nos. Air conditioners containing R-22 Gas	3570	Deferred for want of comments from MOEF(O).

	12	Mantra India, New Delhi 01/53/8/638/AM12/M-67/IC	9.3.2012	5000 Nos. Air conditioners containing R-22 Gas	565	MOEF(O). Deferred for want of comments from MOEF(O).
	13	Kritvi Enterprises, Delhi 01/53/8/639/AM12/K-30/	9.3.2012	5000 Air conditioners containing R-22 Gas and Refrigerant Gas R406A, 418A, R152A, R410A, R415A	3712.5	Deferred for want of comments from MOEF(O).
	14	Royal Industries, Delhi 01/53/8/640/AM12/R-45/IC	9.3.2012	800 MTs HCFC 141 B	780	Deferred for want of comments from MOEF(O).
	15	R.G. Global (Finance) P Ltd., Delhi 01/53/8/641/AM12/R- 43/IC	9.3.2012	5000 Nos. Air conditioners containing R-22 Gas	0.56	Deferred for want of comments from MOEF(O).
	16	Galaxy Refrigeration P Ltd., Delhi 01/53/8/626/AM12/G-40/IC	5.3.2012	3000 Nos. Air conditioners	705.03	Deferred for want of comments from MOEF(O).
ART-X (MOEF(WL))			—	—	—	—
	1	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	Deferred for want of comments from MOEF(WL).
	2	Nishit Marketing Corporation, Ahmedabad 01/53/8/110/AM-12/N -7/IC	10.6.2011	Decorative articles of mother of pearl made with help of wood and metal -3500 Nos	7.42	Deferred for want of comments from MOEF(WL).
	3	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
	4	Hi-Tech Advance Products, Indore 01/53/8/450/AM12/H-31/IC	12.12.2011	9 Set Veterinary Equipment / Tranquillizer Equipment / CO2 Injection Rifle 9 JMSP	9.7	State Govt. may be asked to explore the possibilities for importing the items directly.
	5	Hi-Tech Advance Products, Indore 01/53/8/554/AM12/H- 35/IC	3.2.2012	5 sets Veterinary Equipment / Tranquillizer Equipment / Co2 Injection Rifle and accessories (as detailed in the application)	6.67	State Govt. (Forest Department Haryana) may be asked to explore the

						possibilities for importing the items directly.
	6	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	7	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
	9	Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C-11/IC	14.7.2011	07 Nos. Hunted Animal Trophies	0.18	Deferred for want of comments from MOEF(WL).
	11	G Ranadhir Ram Reddy & others 01/53/8/175/AM12/G-19/IC		12 Nos. Hunted Animal Trophies	0.55	Deferred for want of comments from MOEF(WL).
	13	G Amarender Reddy & others 01/53/8/156/AM12/G-41/IC	5.7.2011	13 Hunted Animal Trophies as detailed in the application	0.47	Deferred for want of comments from MOEF(WL).
	14	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	15	Shri Rahoul Rai, 01/53/8/175/AM11/R-15/IC	7.7.2010	57 Hunted Animal Trophies as detailed in the application	4.13	Deferred for want of comments from MOEF(WL).
	16	Shri Javed Ansari 01/53/8/176/AM11/J-8/IC	8.7.2010	38 Hunted Animal Trophies as detailed in the application	2.96	Deferred for want of comments from MOEF(WL).
	17	Gusti J. Noria, Hyderabad 01/53/8/365/AM11/G-28/IC	7.10.2010	52 Hunted Animal Trophies as detailed in the application	3.59	Deferred for want of comments from MOEF(WL).
	18	Dr. T. Prabhakar Chowdhary 01/53/8/524/AM11/T-41/IC	12.2.2011	37 Hunted Trophies as detailed in the application	1.04	Deferred for want of comments from MOEF(WL).
	19	Dr. T. Prabhakar Chowdhary 01/53/8/523/AM11/T-42/IC	12.2.2011	19 Hunted Trophies as detailed in the application	0.82	Deferred for want of comments

						from MOEF(WL).
	20	Dr. T. Prabhakar Chowdhary 01/53/8/521/AM11/T-44/IC	12.2.2011	20 Hunted Trophies as detailed in the application	1.06	Deferred for want of comments from MOEF(WL).
	21	Dr. T. Prabhakar Chowdhary 01/53/8/526/AM11/T-45/IC	12.2.2011	5 Hunted Trophies as detailed in the application	1.08	Deferred for want of comments from MOEF(WL).
	22	Dr. T. Prabhakar Chowdhary 01/53/8/525/AM11/T-46/IC	12.2.2011	8 Hunted Trophies as detailed in the application	0.61	Deferred for want of comments from MOEF(WL).
	23	Dr. T. Prabhakar Chowdhary 01/53/8/527/AM11/T-47/IC	12.2.2011	3 Hunted Trophies as detailed in the application	0.62	Deferred for want of comments from MOEF(WL).
	24	Chief Conservator of Forests (Territorial), Nashik 01/53/8/592/AM12/C- 46/IC	17.2.2012	396 Syring Projectors & Accessories	11.9	Deferred for want of comments from MOEF(WL).
	25	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	26	Dr. T. Prabhakar Chowdhary 01/53/8/522/AM11/T-43/IC	12.2.2011	13 Hunted Trophies as detailed in the application	0.45	Deferred for want of comments from MOEF(WL).
ART-XI (PESO)						
i8.	1	Indian Explosives Ltd., Kolkata 01/53/162/1259/AM11/I-48/IC	31.01.2011	150 MTs PETN Cord and Booster Grade / PETN Detonator Grade / PETN Wetted	521	Deferred for want of comments from PESO.
	2	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	Deferred for want of comments from PESO.
	3	M/s. Focus Energy Ltd., New Delhi 01/53/8/5551/AM-12/F- 12/IC	01.02.2012	Oil & Gas Explosive -- -----1290 Nos	30 lakhs	Deferred for want of comments from PESO.
	4	M/s. Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM- 12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	6	Schlumberger Asia Service Ltd., Mumbai 01/53/8/533/AM12/C	27.2.2012	13,300 Ft Explosives	105.49	Deferred for

		Mumbai 01/53/8/609/AM12/S-151/IC		(Det. Cord, HMX, 80 GR)		want of comments from PESO.
	7	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
ART-XII(PHARMA)						
	3	Cadila Healthcare Ltd., Gujarat 01/53/8/594/AM12/C-47/IC	21.2.2012	6 Kgs Bromo Fluoro Methane	10.59	Deferred for want of comments from PESO and MOEF(O) and information from the firm.
ART-XVI(MHA)						
	1	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred for want of information from the firm.
	2	Gloverb Consulting Pvt Ltd, Bangalore 01/53/8/199/AM-12/G-20/IC	28.7.2011	Guardian Angel-- -1026 Non Lethal Peper Spray	10.42	Deferred for want of information from the firm.
	3	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S-72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred for want of information from the firm / comments from MHA.
	4	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Deferred for want of comments from MHA.
	5	AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun---11299 Nos.	100	Deferred for want of information from the firm / comments from MHA.
	6	Sarhadi and Company, Manimajra (Chandigarh) 01/53/8/351/AM12/S-91/IC	18.10.2011	Air Rifles (0.177)-- -1005 Nos.	24.25	Deferred for want of information from the firm / comments from MHA.
	8	Trident Infosol Pvt Ltd, New Delhi 01/53/8/410/AM12/T-23/IC	17.11.2010	Optical Sight for Rifle AK-47 Specter 4X RR-BNS Weapon Sight--06 Nos.	3.91	Deferred for want of information from the firm / comments from MHA.

	10	Aligator Design P Ltd., Delhi 01/53/8/496/AM12.A-62/IC	2.1.2012	6 Nos. Optical Sight for Rifle AK-47	5.72	Deferred for want of comments from MHA.
	11	Indian Handicraft & Textiles, Delhi 01/53/8/473/AM12/I-27/IC	22.12.2011	10,000 Nos. Air Pellets of Air Rifles or Air Pistols of 0.177	30.53	Firm's attention may be invited to Notification No.95 dated 9.2.2012.
	13	Dinex India Pvt. Ltd., Uttarakhand 01/53/8/548/AM-12/D-31/IC	23.01.2012	144,000 Cartridge Paper tube	232,820	Deferred for want of comments from MHA.
	16	Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/IC	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	Deferred for want of valid licence for manufacturing of shot Gun Cartridge from the firm.
	17	Ladlee Exports Import, Delhi 01/53/8/543/AM12/L-17/IC	25.1.2012	12 Eclipse 400 X and One Chimera Hub	3.53	Deferred for want of comments from
	18	DG of Security SFF, New Delhi 01/53/8/335/AM12/D- 20/IC	1.1.2012	Arms and ammunition (Colt 5.56 mm M4 Carbine One Piece Upper Receive) etc.	US\$16405	Deferred for want of comments from
	22	DG, Central Research Police Force, 01/53/8/585/AM12/C-44/IC	14.2.2012	983 Pcs Arms and Ammunitions	US\$4934.89	Deferred for want of comments from
	24	Adis Optical Fibre Corp, Mumbai 01/53/8/589/AM12/A-71/IC	15.2.2012	Mobile Robot, Recoilless Disrupter, Catridge, Steel, RC Avon Tyre Slugg (One Each)	95.22	Comments awaited from MHA.
	25	Capapie Sports Equipment, Mumbai 01/53/162/1250/AM12/C-45/IC	13.2.2012	Air Rifle, Air Pistol, Air Pellets	5.89	Deferred for want of comments from MHA.
	30	Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.2012	15 Nos. Night Vision Binocular	5.71	Deferred for want of comments from MHA.

ART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)

12.	2	A.K. Enterprises, New Delhi 01/53/8/525/AM12/A-64/IC	18.1.2012	8 Nos. 245 / 45 R20 Pirelli Tyres	0.2795	Deferred for want of comments from BIS and
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						from BIS and DIPP.
	5	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/573/AM12/M-62/IC	8.2.2012	50 Tyre Michelin 16.00 R 20 XZL TL Radial Tubeless Tyres (Non-ISI) from France	26.62	To be confirmed from the Ministry of Defence regarding requirement of subject tyres.
	6	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/572/AM12/M-63/IC	8.2.2012	300 Tyres Michelin 11 R 22.5 XZY3 Radial Tubeless Tyres (Non ISI) from Thailand	40.12	To be confirmed from the Ministry of Defence regarding requirement of subject tyres.
	7	Sanathan Allied Industries, Hyderabad 01/53/8/568/AM12/S-145/IC	2.2.2012	52 Nos. Pirelli TG 85 148/145 K Tubeless Tyres	10.59	To be confirmed from the Ministry of Defence regarding requirement of subject tyres.
ART-XVIII (MISC)						
	1	Negocios International, Mysore 01/53/162/1004/AM12/N-27/IC	30.11.2011	50 Kgs Powder (Non-Monetary Gold Dust upto 95%) purity	US\$20 lakhs	Deferred for want of comments from RBI, DEA and DOR.
	2	Aditya Niryat, Faridabad, 01/53/162/880/AM12/A-42/IC	27.10.2011	Import of Gold (Non Monetary)	not given	Deferred for want of comments from RBI
	3	M/s. Shirpur Gold Refinery Ltd., Dhule, 01/53/8/293/AM12/S-80/IC	9.9.2011	1800 Kgs Dore Gold content upto 95%	488 crores	Deferred for want of comments from RBI

3.3 Following 02 (Two) applications were rejected.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
ART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)						
1	3	Michelin India Tyres Pvt. Ltd., Limited, Faridabad	12.1.2011	2900 Porche Car Tyres (Non ISI)	153.7	Rejected as per DIPP O.M. dated 8.2.2012.

		01/53/8/511/AM12/M-56/IC				
2	4	Tip Top General Agencies P Ltd., 01/53/162/1163/AM12/T-26/IC	20.12.2011	Specific Tubeless Tyres required Runflat Wheel, Assemblies Fitted to Bullet Proof / Armoured Vehicles manufactured by ordance factories / Other OEMs and End User for replacement		Rejected as per DIPP O.M. dated 14.3.2012.

3.3 Following 04 (four) applications was granted Ex-post-facto approval.

Sl. No.	List Sl. No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Remarks
ART-XVIII (MISC)						
	6	Bhushan Steel Ltd., Delhi 01/53/8/590/AM12/B-29/IC	21.2.2012	4 Nos. Radioactive Source, Sources Am241 111 GBq (3Ci) for Dual measuring System	5.39	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of AERB's letter dated 11.2.2012.
2	7	IG, SFF, New Delhi 01/53/8/475/AM12/S-129/IC	21.12.2011	Weapon and Accessories	US\$212750	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of MHA's U.O. dated 1.2.2012.
3	8	DGP, Andhra Pradesh 01/53/162/1273/AM12/A-72/IC	16.1.2012	Suppressors	not cost	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of MHA.
4	9	Ultimate Flexipack Ltd., New Delhi 01/53/8/605/AM12/U-7	24.2.2012	One Piece Radioisotope 1.0 KR Model No. KR85, BC-MK	1.32	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of AERB.

3.5 Following 02 (Two) applications were to be examined on file.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Remarks
ART-XV (Cabinet Secretariat)						
1	1	Electronic Corporation of India Ltd. Hyderabad 01/53/8/593/AM12/E-27/IC	13.2.2012	19 Cell Phone Jammer SJE 200	426.36	To be examined on file.
ART-XVIII (MISC)						
2	5	Import of Maize (Corn) under	28.2.2012 &	24783.04 MTs Maize	The Committee noted that PEC have	

	TRQ for the year 2012-13 by STC and PEC	9.3.2012	(Corn) under TRQ	filed 3 applications on 28.2.2012 and STC have filed 11 applications on 9.3.2012 for import of Maize under TRQ. However, as per para 2.59 of HBP, the last date for filing the application was 1 st of March. Therefore, the Committee decided to examine the case on file.
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3.6 Following 11 (eleven) application were closed.

I. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
	1	Indo US Mim Tec Pvt. Ltd., Hyderabad 01/53/162/467/AM12/I- 10/IC	18.7.2011	Titanium Powder----500 KGS	70.50	Closed as firm has not furnish the requisite information as sought by DIPP despite various reminders dated.6.9.2011, 14.11.2011, 6.12.2011 (E.Mails) & 26.12.2011
	2.	Ghai Rubber Industries, Jalandhar (Punjab) 01/53/8/16/AM12/G-4/IC	8.4.2011	EVA Scrap Rolls-----100MT	41.85	Closed as firm has not furnish the requisite information as sought by DIPP/MOEF despite various reminders dated 6.7.2011, 6.9.2011 & 1.11.2011(E. Mail).
I. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
	3.	Sudarshan Chemical Industries Ltd., Pune 01/53/8/155/AM12/S-52/IC	7.7.2011	5-Amino-6- methyl benzimid azolone-----50 MTs	116.45	Closed as firm has not furnish the requisite information as sought by C&PC despite various reminders dated 26.7.2011, 23.9.2011 and 1.11.2011 (E Mail)
	4.	Genus Breeding India Pvt. Ltd., Pune 01/53/8/355/AM11/G-27	16.11.2010	110,250 units Frozen Bovine Semen	221.34	Closed as firm has not furnish the requisite information as sought by D/o AHD&F despite various reminders dated 3.1.2011, 7.2.2011, 8.4.2011, 8.7.2011, 30.9.2011
	5.	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B- 38/IC	15.2.2010	10,000 MTs High Ferro Manganese Slag	900.00	Closed as firm has not furnish the requisite information as sought by MOEF despite various reminders dated 18.10.2010 and 1.11.2011 (E Mail)
	6.	Sumon International, Kolkata 01/53/162/215/AM11/S- 20/IC	20.4.2010	20,000 Nos Ornamental & Other live fishes	5.00	Closed as firm has not furnish the requisite information as sought by D/o AHD&F despite various reminders dated 28.5.2010, 19.5.2011,

						30.8.2011 and 16.2.2012
.	7.	Vikash Smelters & Alloys Ltd., Kolkata 01/53/162/97/AM12/N-3/IC	28.4.2011	2,50,000 MT Manganese Slag	12654.59	Closed as firm has not furnish the requisite information as sought by M/o Steel despite various reminders dated 27.5.2011, 8.11.2011 and 9.11.2011 (Email)
.	8.	R. Senthil Kumar, Hyderabad 01/53/162/400/AM-12/R-14/IC	5.7.2011	2 Chilli Red Arowana and 10 Red tail Golden Arowana	1.91	Closed as firm has not furnish the requisite information as sought by D/o AHD&F despite various reminders dated 22.7.2011, 14.11.2011 and 14.2.2012
.	9.	APL Global Traders, Mangalore 01/53/162/1068/AM-11/A-48/IC	14.12.2010	198 Nos Ornamental Fish	0.52	Closed as firm has not furnish the requisite information as sought by D/o AHD&F despite various reminders dated 7.2.2011, 14.3.2011 and 27.6.2011
0.	10.	Sangam Enterprises., Kolkata 01/53/8/458/AM-11/S-86/IC	14.1.2011	200MT live fish	63.00	Closed as firm has not furnish the requisite information as sought by D/o AHD&F despite various reminders dated 24.1.2011, 25.3.2011, 22.6.2011 & 14.2.2012
1.	11.	Abhinav Futuristics Ltd., Chandigarh 01/53/162/781/AM11/A-33/IC	2.12.2010	8500 Nos. Sports Weapons (Air Rifles etc)	843.20	Closed as firm has not furnish the requisite information as sought by D/o AHD&F despite various reminders dated 30.12.2010, 7.4.2011, 8.7.2011 and 30.9.2011

4. Next meeting will be held on 19.4.2012 (Thursday) at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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